

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

21. C.P. 894/2020
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: IWK India Pvt. Ltd

SECTION 66 OF COMPANIES ACT, 2013

ORDER

Mr. Aakash Joshi, counsel for the Petitioner and Ms. Rupa Sutar,
representative of Regional Director are present through virtual hearing.

List this matter on **22.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)